

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SWANI MOTORS SERVICES PRIVATE LIMITED Date of Commencement of Liquidation: 30-07-2025; List of Stakeholders as on Date: 19-05-2026; Name of IP: Mr. Chand Ji Tiku; Process Number: 1; Last 5 digit of registration number: 11389

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	6703849	1	1294917		5408932		NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	4	761119419.45	4	761119419.45				Annexure 3
4	Unsecured financial creditors	8	52560601	5	30757131		320815	21482655	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	3	78000203	3	78000203				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	3409479.72	1	3409479.72				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	1947000				1947000		Annexure 9
Total		19	903740552.170000 1	14	874581150.1700001		7676747	21482655	